

INCOME TAX APPELLATE TRIBUNAL, PUNE
CAUSE LIST OF
FOR 09-OCTOBER-2026 (FRIDAY)

CISCO WEBEX ID & PASSWORD FOR VIRTUAL HEARING.	
(COURT ROOM NO. 1) Meeting No: 2642 565 0125	Password: 123456
(COURT ROOM NO. 2) Meeting No: 2642 765 5417	Password: 123456
(COURT ROOM NO. 3) Meeting No: 2642 504 6391	Password: 123456

Court No.1

BEFORE **SHRI RAMA KANTA PANDA, VICE PRESIDENT**
AND SHRI VINAY BHAMORE, JUDICIAL MEMBER

STAY APPLICATIONS							
Srl	Appeal Number				AY	Assessee	
1	SA	37	PUN	2026	2015-2016	[A] RANJIT BALKRISHNA JOSHI	SMC
2	SA	50	PUN	2026	2024-25	[A] CHROPYNSKA INDIA PRIVATE LIMITED	A
3	SA	38	PUN	2026	2020-21	[A] DANFOSS SYSTEMS LIMITED	C
4	SA	39	PUN	2026	2021-22	[A] DANFOSS SYSTEMS LIMITED	C
5	SA	40	PUN	2026	2010-11	[A] SKODA AUTO VOLKSWAGEN INDIA P. LTD., (EARLIER KNOWN AS: SKODA AUTO INDIA PVT. LTD.,)	C
6	SA	41	PUN	2026	2011-12	[A] SKODA AUTO VOLKSWAGEN INDIA P. LTD., (EARLIER KNOWN AS: SKODA AUTO INDIA PVT. LTD.,)	C
7	SA	42	PUN	2026	2012-13	[A] SKODA AUTO VOLKSWAGEN INDIA P. LTD., (EARLIER KNOWN AS: SKODA AUTO INDIA PVT. LTD.,)	C
8	SA	43	PUN	2026	2013-14	[A] SKODA AUTO VOLKSWAGEN INDIA P. LTD., (EARLIER KNOWN AS: SKODA AUTO INDIA PVT. LTD.,)	C
9	SA	44	PUN	2026	2014-15	[A] SKODA AUTO VOLKSWAGEN INDIA P. LTD., (EARLIER KNOWN AS: SKODA AUTO INDIA PRIVATE LIMITED.)	C
10	SA	45	PUN	2026	2015-16	[A] SKODA AUTO VOLKSWAGEN INDIA PRIVATE LIMITED	C
11	SA	46	PUN	2026	2015-16	[A] SKODA AUTO VOLKSWAGEN INDIA PRIVATE LIMITED	C
12	SA	47	PUN	2026	2015-16	[A] SKODA AUTO VOLKSWAGEN INDIA PRIVATE LIMITED (LEGAL SUCCESSOR OF VOLKSWAGEN GROUP SALES INDIA PRIVATE LIMITED)	C
13	SA	48	PUN	2026	2016-17	[A] SKODA AUTO VOLKSWAGEN INDIA PVT. LTD.	C
14	SA	49	PUN	2026	2018-19	[A] SKODA AUTO VOLKSWAGEN INDIA PRIVATE LIMITED	C

Early Hearing Application.							
Srl	Appeal Number				AY	Assessee	
1	ITA	3961	PUN	2026	2020-21	[A] SANJAY BABAN NIKAM	B

BEFORE **SHRI MANISH BORAD, ACCOUNTANT MEMBER**
AND **SHRI VINAY BHAMORE, JUDICIAL MEMBER**

Court No2

STAY APPLICATIONS										Court No2
Srl	Appeal Number				AY	Assessee				
1	SA	32	PUN	2026	2018-19	[A] KAMLAKAR JAYRAM SALUNKE (E-FILE)			A	
MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				AY	Assessee				
1	MA	99	PUN	2025	2018-19	[A] RISING ENTERPRISE			B	
CLARIFICATION MATTERS										
Srl	Appeal Number				AY	Assessee				
1	MA	19	PUN	2026	2016-17	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD			B	
2	MA	20	PUN	2026	2017-18	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD			B	
3	MA	21	PUN	2026	2018-19	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD			B	
4	MA	22	PUN	2026	2018	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PRIVATE LIMITED			B	
5	MA	23	PUN	2026	2019-20	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PRIVATE LIMITED			B	
6	MA	24	PUN	2026	2019-20	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD.			B	
7	MA	25	PUN	2026	2020-21	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD			B	
8	MA	26	PUN	2026	2020	[A] SHRINIWAS ENGINEERING AUTO COMPONENTS PVT. LTD.			B	

BEFORE **SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER**
AND **DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

Court No3

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				AY	Assessee			
1	MA	239	PUN	2023	2018-19	[D] PRAKASH DHONDIRAM KOLI (HIGH COURT DIRECTION.)		B	

BEFORE **DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**
AND **SHRI VINAY BHAMORE, JUDICIAL MEMBER**

Court No3

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				AY	Assessee			
1	MA	14	PUN	2026	2011-12	[D] NARAYAN PANDIT BOROLE (E-FILE)		A	

BENCH CANCELLED

THE FOLLOWING MA IS ADJOURNED, AS DATE MENTIONED BELOW
NO SEPARATE HEARING NOTICE WILL BE ISSUED.
BEFORE **SHRI MANISH BORAD, ACCOUNTANT MEMBER**
*** AND **MS. ASTHA CHANDRA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				AY	Assessee		Adj. to	
1	MA	34	PUN	2026	2020-21	[A] RAMAKANT BABRUWAHAN WAGHCHOURE		B	16.10.2026


Assistant Registrar